

COURT-1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal NO. 232 of 2016 &
IA NOS. 496 & 530 OF 2016**

Dated: 11th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

Jaiprakash Power Ventures Ltd.

.... Appellant(s)

Vs.

M. P. power Management Co. Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Sakya Singha Chaudhuri
Ms. Molshree B.
Ms. Shikha Pandey
Mr. Ashok Shukla

Counsel for the Respondent(s) : Mr. Purushaindra Kaurav, Sr. Adv.
Mr. Alok Shankar
Ms. Anuradha Mishra R-1

Mr. Aashish Anand Bernad
Mr. Paramhans
Mr. Mohan Sahu for R-5

Ms. Mandakini Ghosh
Ms. Ritika Singhal for R-6

Ms. Gajendra Tiwari
Representative for MPERC

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **23.11.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/tpd